

**LIFE INSURANCE CORPORATION OF INDIA
P&GS DEPARTMENT, CENTRAL OFFICE, MUMBAI.**

File No.: P&GS/JBY
Circular No. P&GS/1069

"Yogakshema",
Jeevan Bima Marg,
MUMBAI - 400 021.

Date 15.07.2008

**ALL ZONAL OFFICES, DIVISIONAL OFFICES &
ALL P&GS UNITS OF THE CORPORATION**

**REG: Inclusion of NREGA workers / beneficiaries in 'Rural Poor' (37th Occupation) under
Janashree Bima Yojana**

We are in receipt of the approval of Government of India to include NREGA workers/ beneficiaries in 'Rural Poor' category under Janashree Bima Yojana (JBY) subject to the following eligibility norms.

1. The Head of a rural household that has been registered under NREGA and has a job card would be eligible for insurance cover.
2. Such a person should have worked under the NREGA for a minimum period of 15 days in a year. The coverage to the eligible person would commence from date when the minimum prescribed number of days worked are completed.
3. The Insurance cover has to be renewed each year. The beneficiary would have to work at least 15 days in a financial year to be eligible to renew his / her insurance.
4. A person will not be eligible for insurance cover under the scheme if she / he has already been covered by any other insurance scheme for life and disability sponsored by any other Ministry / Department of the Government of India or of the State Government.
5. 50% of the total premium of Rs.200/- per beneficiary per annum i.e. Rs. 100/- shall be paid by the beneficiary / Nodal Agency / State Government. The Government of India share of Rs.100/- will be paid out of the Social Security Fund with Life Insurance Corporation of India.
6. The Programme Officer of NREGA at the block / district level will be the Nodal Authority for the scheme.

These instructions come into immediate effect.



EXECUTIVE DIRECTOR (P&GS)

